

D.A. Commission's Report

*825. Shri Swell:

Shri Vishwa Nath Pandey:

Shri Virendrakumar Shah:

Shri D. N. Patodia:

Shri B. Barua:

Will the Minister of Finance be pleased to state:

(a) whether Government have completed consideration of the Gajendra-gadkar Commission's Report on Dearness Allowance to the Central Government employees;

(b) if so, the conclusions arrived at; and

(c) whether Government propose to consult the States before coming to firm conclusions?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. State Governments' views will be taken into account.

National Water Supply Programme

*826. Shri Yashpal Singh:

Shri Ram Gopal Shalwale:

Shri C. K. Chakrapani:

Shri P. Gopalan:

Shrimati Suseela Gopalan:

Shri K. P. Singh Deo:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether a team of U.S. Public Health Experts has recently reviewed India's National Water Supply Programme;

(b) if so, the recommendations made by the team; and

(c) the action proposed to be taken thereon?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes, Sir.

(b) A statement showing the major recommendations of the team is laid

on the Table of the House. [Placed in Library. See No. LT-841/67].

(c) The recommendations are being examined.

Working of the Life Insurance Corporation

827. Shri Lobo Prabhu: Will the Minister of Finance be pleased to state:

(a) whether in view of high premium rates, low declaration of bonus, lapsed policies, delay and inefficiency and strikes and demonstrations in the working of the Life Insurance Corporation, Government propose to appoint any Commission to look into its affairs; and

(b) if so, whether the Commission will also be asked to look into the comparative working of the Life Insurance Corporation and the General Insurance?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No, Sir.

(b) Does not arise.

Insurance Cover for Public Undertakings

*828. Shri S. K. Tapuriah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that financial institutions like the I.F.C., I.D.B., the State Bank of India and commercial banks waived the condition of insurance cover for block and stocks of public undertakings;

(b) if so, the reasons therefor; and

(c) why this facility has been confined to public sector only and not extended to private sector also?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) The Industrial Development Bank does not advance any loan to Government companies, [The Industrial Finance Corporation does not waive the condition of insurance cover for the block